

Annexure-8

Name of the corporate debtor: KASHYAPI INFRASTRUCTURE PRIVATE LIMITED ; Date of commencement of CIRP: 23.07.2026 ; List of creditors as on: 22.08.2026

List of Operational creditors (Other than Workmen and Employees and Government Dues)

Sl.No.	Name of Creditor	Identification No.	Details of claim		Details of claim admitted						Amount of contingent Claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	UCON PT Structural System Private Limited		07-08-2026	8,13,188	4,34,997	Operational	0	0	No	-	1,20,446	-	2,57,745	-	
2	Continental Marble LLP		11-08-2026	1,49,62,874	1,04,29,579	Operational	0	0	No	-	6,00,000	-	-	39,33,295	
3	Zhuzoor Infratech Private Limited		12-08-2026	90,61,632	77,35,690	Operational	0	0	No	-	-	-	13,25,943	-	
4	GSI Enterprises Private Limited		12-08-2026	21,56,674	21,47,170	Operational	0	0	No	-	-	-	9,504	-	
5	Brick2Wall Infratech Private Limited		13-08-2026	2,71,44,616	2,35,69,462	Operational	0	0	No	-	-	-	35,75,154	-	
6	M/s Kuldip Singh Sethi & Gagan Goyal		16-08-2026	8,46,59,839	6,85,61,071	Operational	0	0	No	-	-	-	-	1,60,98,768	
7	Anil Kumar Sharma Shri Krishna Timber and Plywood House		21-08-2026	25,56,023	25,56,023	Operational	0	0	No	-	-	-	-	-	
Total Amount				14,13,54,846	11,54,33,992					-	7,20,446	-	51,68,346	2,00,32,063	

Note: The above claims are provisionally admitted and are subject to further determination / verification based on the information / documents identified from the books of accounts & financial information of the Kashyapi Infrastructure Private Limited ("Company"). The books of accounts have not yet been received from the suspended board of directors. The claims may get revised as soon as practicable, when additional information warranting such revision is produced, as per the regulation 14(2) of the CIRP Regulations. IRP is in process of initiating sec 19(2) application seeking information / details including books of accounts.